

ITEM NO.1

COURT NO.4

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Arbitration (Civil) No.5/2022

OIL AND NATURAL GAS CORPORATION LTD.

Petitioner(s)

VERSUS

AFCONS GUNANUSA JV

Respondent(s)

(With IA No.24040/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.38688/2022 - APPLICATION FOR PERMISSION, IA No.24040/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.47911/2022 - INTERVENTION/IMPLEADMENT, IA No.47902/2022 - INTERVENTION/IMPLEADMENT and IA No.47885/2022 - INTERVENTION/IMPLEADMENT)

WITH S.L.P.(C) No.13426/2021 (XIV)

(With IA No.108202/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.108203/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

S.L.P.(C) No.10358/2020 (XIV)

(With IA No.35658/2021 - APPROPRIATE ORDERS/DIRECTIONS and IA No.85884/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

M.A. Nos.1990-1991/2019 in S.L.P.(C) Nos.10021-10022/2017 (XIV)

(With IA No.107251/2019 - APPROPRIATE ORDERS/DIRECTIONS)

Diary No.8494/2022 (XI)

(With I.R. and IA No.43248/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.43250/2022-INTERVENTION/IMPLEADMENT and IA No.43247/2022 - PERMISSION TO FILE SLP and IA No.43249/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 11-05-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE SURYA KANT

Mr. Huzefa Ahmadi, Sr. Adv. (A.C.)
Mr. Pradhuman Gohil, Adv.
Ms. Taruna Singh Gohil, Adv.
Ms. Ranu Purohit, Adv.
Mr. R. Vishnu Kumar, Adv.
Mr. Alapati Sahithya Krishna, Adv.
Ms. Anushka Shah, Adv.
Ms. Nooreen Sharma, Adv.
Mr. Rohan Sharma, Adv.
Ms. Sharukh Alam, Adv.

For Petitioner(s) Mr. K.K. Venugopal, AG
Mr. Abhishek Gupta, Adv.
Mr. Gunnam Venkateswara Rao, AOR
Ms. Ikshita Singh, Adv.
Ms. Chinmayee Chandra, Adv.
Mr. Kapil Raghav, Adv.
Mr. Dishant Bhati, Adv.

SLP 13426/2021 Mr. Tushar Mehta, SG
Mr. S.B. Upadhyay, Sr. Adv.
Mr. Tarkeshwar Natha, Adv.
Mr. Nishant Kumar, Adv.
Mr. Harshit Singh, Adv.
Mr. Lalit Mohan, Adv.
Mr. Rameshwar Prasad Goyal, AOR

SLP 10358/2020 Mr. Tushar Mehta, SG
Mr. Udit Seth, Adv.
Mr. Anil Seth, Adv.
Mr. C. Kannan, Adv.
Mr. Ravi Shankar, AOR

MA 1990-91/2019 Mr. Mayank Kshirsagar, AOR
Mr. Suyash Gupta, Adv.
Mr. Abhishek Gupta, Adv.

SLP D.8494/2022 Mr. Rajeev Sharma, Sr. Adv.
Mr. Abhishek Birthray, Adv.
Mr. Sumit R. Sharma, AOR
Mr. Tanmay Nandi, Adv.
Somya Budholia, Adv.
Mr. Prateek Seth, Adv.

Mr. Adeem Ahmed, Adv.

For Respondent(s)
Arb.Pet.5/2022

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Anish Dayal, Sr. Adv.
Mr. Abhishek Birthray, Adv.
Ms. Sonali Jaitely Bakshi, Adv.
Mr. Jaiyesh Bakhshi, Adv.
Ms. Rini Badoni, Adv.
Ms. Sanjana Bakshi, Adv.
Ms. Manmilan Sidhu, Adv.
Mr. Ankit Tyagi, Adv.
Ms. Radhika Malik, Adv.
Ms. Sudiksha Saini, Adv.
Ms. Ashima Chauhan, Adv.
Ms. Anwesa Chaudhary, Adv.
Mr. Sumit R. Sharma, Adv.
Mr. Adeem Ahmed, Adv.
Mr. Prateek Seth, Adv.
Mr. Gaurav Mishra, Adv.
Mr. Tanmoy Nandi, Adv.
Mr. P.V. Yogeswaran, AOR

SLP 13426/2021

Mr. Manu Seshadri, Adv.
Mr. Aveak Ganguly, Adv.
Mr. Abhijit Lal, Adv.
Ms. Pallavi Anand, Adv.
Mr. Mithu Jain, AOR

SLP 10358/2020

Mr. S.D. Singh, Adv.
Mr. Rahul Kumar Singh, Adv.
Ms. Meenu Singh, Adv.
Mr. Dhiraj Kumar, Adv.
Mr. Ram Kripal Singh, Adv.
Ms. Shweta Sinha, Adv.
Ms. Bharti Tyagi, AOR

MA 1990-91/2019

Mr. Udit Seth, Adv.
Mr. Anil Seth, Adv.
Mr. C. Kannan, Adv.
Mr. Ravi Shankar, AOR

For NHAI
SLP 10358/2020

Mr. K.K. Venugopal, AG
Mr. Santosh Kumar - I, AOR

SLP 10358/2020 Mr. R. Chandrachud, AOR
 Mr. D. Venkata Krishna, Adv.
 Mr. Santosh Kumar, Adv.

Arb.Pet.5/2022 Mr. K. Parameshwar, Adv.
 Mr. Kailas Bajirao Autade, AOR
 Ms. Sregurupriya, Adv.
 Ms. Sheetal Patil, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Permission to file the Special Leave Petition in SLP (C) Diary No 8494/2022 is granted.
- 2 Applications for impleadment/intervention are allowed.
- 3 Arguments concluded.
- 4 Judgment reserved.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Court Master